

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).10498/2024

U. P. STATE BRIDGE CORPORATION LIMITED & ANR.

Appellant(s)

VERSUS

SARVESH

Respondent(s)

[ONLY IA NO. 235727/25 IS LISTED UNDER THIS ITEM]
IA No. 235727/2025 - EARLY HEARING APPLICATION

Date : 06-04-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) Mr. Divyanshu Sahay, Adv.
Ms. Shradha Narayan, AOR
Mr. Akshay Sahay, Adv.

For Respondent(s) Ms. Savita Singh, Adv.
Ms. Priyanka, Adv.
Mr. Satyajeet Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 235727/2025

1. List the appeal for hearing in October, 2026 before an appropriate Bench.
2. I.A. No.235727/2025 stands allowed accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR